

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH
D.A. No. 133 of 1998.

Friday this the 23rd day of January 1998.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Sheelamma P.S., S.N.V. Puthen Veedu House,
Elamkadu, Koottickal P.O.,
Mundakayam.

.. Applicant

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Superintendent of Post
Offices, Changancherry Division,
Changancherry P.O.

2. The Postmaster General,
Central Region, Kochi-682016. .. Respondents

(By Advocate Shri T.P.M. Ibrahim Khan, SCGSC)

The application having been heard on 23rd January 1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant aggrieved by the refusal on the part of the first respondent to consider her candidature for selection to the post of Extra Departmental Branch Post Master (EDBPM for short), Parathanam Post Office, seeks for a declaration that she is entitled to be considered for selection to the said post along with other candidates sponsored by the Employment Exchange, notwithstanding the fact that her name has not been sponsored by the Employment Exchange and to direct first respondent to consider her also in the interview to be held on 28.1.98 for the said post.

2. The applicant says that there is a vacancy in the post of EDBPM, Parathanam P.O. for which first respondent has initiated selection proceedings and interview is to be held on 28.1.98. The applicant also says that she possess all

the requisite qualifications prescribed for the said post and has applied for the said post as per Annexure A-2 representation dated 19.1.98. She apprehends that she will not be considered for the reason that her name has not sponsored by the Employment Exchange.

3. In the light of the dictum laid down in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. KBN Visweswara Rao and others (1996 6 SCC 216), sponsorship by the Employment Exchange is not essential.

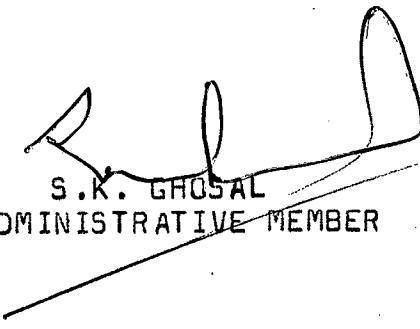
4. Accordingly, the first respondent is directed to consider the applicant, if she is otherwise qualified, alongwith other candidates in the interview to be held on 28.1.98 or to which date it is adjourned, for the post of Extra Departmental Branch Postmaster, Parathanam P.O.

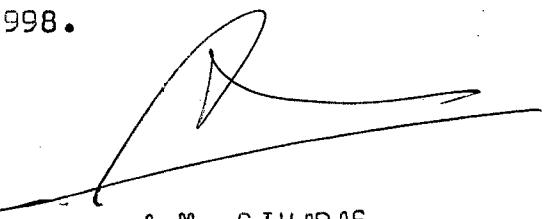
20.01.1998 (Wednesday)

5. Original Application is disposed of accordingly. No costs.

6. Standing Counsel undertakes to forward a copy of the order along with a copy of the Original Application to respondents for compliance.

Dated the 23rd January 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER